

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).14058/2006

(From the judgement and order dated 29/03/2006 in CMWP No.
17352/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMVIR SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 31/10/2006 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Ritu Puri, Adv.
Mr. Dinesh Kumar Garg, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Fresh notice to unserved respondents.

List the matter on 7.12.2006.

(S.G.SHAH)

Registrar

